

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 320 of 2020

In the matter of:

Manasi Indrajit Wadkar

....Appellant

Vs.

Andhra bank & Anr.

...Respondents

Present

For Appellant

**Mr. Abhisek Baid, Mr. Sudipto Sarkar, Mr. Mohit Bafna
& Mr. Abhirup Das Gupta, Advocates.**

For Respondents:

**Mr. Rohan Aggarwal & Mr. A.K. Mishra, Advocates.
Mr. Darshit Dave & Mr. Abhijeet Sinha, Advocate for
R-1.
Ms. Mamta Binani, Mr. Sandeep Bajaj, Mr. Naman
Tandon & Mr. Devansh Jain, Advocates for R-2.**

ORDER

(Virtual Mode)

21.08.2020: The Learned Counsel for the Respondent No. -1/ Union Bank of India the Counsel is permitted to send his 'Notes of Written Submissions' through e-mail to the 'Office of the Registry' and the Registry is to receive the same and to place them among records of the instant Appeal.

List the Appeal for '**Hearing**' next week on **4th September, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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